

HCC No. 14/2020	HIGH COURT OF KARNATAKA, BENGALURU-1 DATED: 19TH AUGUST 2024.
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CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2024-25/SE0019 dated 26.06.2024 had called for tender towards procurement of 328 nos. of Host licenses for VC platform to the High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi and District Judiciary in the State.

The last date fixed for uploading tender on 19.08.2024 at 4.00 PM is hereby extended upto 22.08.2024 at 4.00 PM. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

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**Sd/-
(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**